

IN THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated : 05.03.2024

It is hereby notified for information of the advocates concerned that the Decrees of the cases mentioned below have been drawn up and ready for signatures in the Decree Section. Therefore, the concerned Advocates are requested to put their signatures in respective Decrees during the office hours (09:45 AM to 05:00 PM) within a week from today. The Decrees from item no. 1 to 3 had been previously notified in the Cause lists dated 28.06.2023 and 18.12.2023. The Decrees from item no. 4 to 5 had been previously notified in the Cause list dated 18.12.2023 If the concerned advocates do not sign the respective Decrees as aforementioned, the matter will be placed before the appropriate authority for sending the same to the respective Courts below without their signature.

1.	RSA 8/17	Hafizur Rahman & Ors -vs- Jalekha Khatun & Ors	Mr GP Bhowmick Ms M Kalita Ms P Chetia	Mr MA Sheikh Mr NM Sarkar Ms F Intaz
2.	RSA 9/21	Sri Nani Gopal Das & Ors -vs- Dhananajoy Das & Ors	Mr BP Borah Mr PJ Dutta Mr RH Ronghang Ms J Borah Ms J Bora	[Dismissed under Order-41 Rule-11 of CPC]
3.	RSA 187/19	Shri Babul Chandra Kalita -vs- Sri Ganesh Chandra Ghosh	Mr B Deka Mr BP Changmai	Mr DK Das
4.	RSA 156/19 RSA 138/22	Smti. Rekhamoni Devi Kakati & Ors -vs- Shri Jugal Chandra Saikia & Ors Smti. Rekhamoni Devi Kakati & Ors -vs- Shri Jugal Chandra Saikia & Ors	Mr I Ikbal Mr A Ikbal Mr R Baruah Mr K Ali Mrs M Nath	[For R- 1]: Mr BD Deka
5.	RSA 96/09	Smt. Radharani Mahanta -vs- Sri Atul Chandra Barman & Ors	Mr PK Roychoudhury Mr N Debnath	Mr R Islam Mr B Sinha
6.	RSA 282/17	Sri Hridaya Choudhury & Ors -vs- Sri Anil Kumar Deka	Mr BC Pathak Mr B Pathak Mr A Dhanuka Mr R Thadani	Signed
7.	RSA 140/07	On the death of the appellat No.1, his legal heirs Shri Dipak Sarma & Ors -vs- Shri Jogendra Chandra Sarma	Mr R Sarma	Mr C Goswami Mr MK Sarma Ms M Das
8.	RSA 19/10 RSA 270/19	On the death of the sole appellat, his legal heirs Sri Bacchu Prasad Bin & Ors -vs- On the death of the respondent No.1, his legal heirs Smti. Monoram Das & Ors Bachchu Prosad Bin @ Bachu Prosad Bin & Ors -vs- Monorama Das & Ors	Mr GP Bhowmik, Sr. Adv. Mr D Kalita Ms J Purkayastha	Mr SK Ghosh


Admn. Officer (Judl.)
Civil (Second) Appeal Section
Gauhati High Court, Guwahati

